

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA 931 of 2020 in CP 46 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.06.2021**

Name of the Company: NK Proteins Pvt Ltd
V/s
Union of India

IA For Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Rahil Patel, advocate, appeared on behalf of the Applicant.

The matter is adjourned due to Covid-19 pandemic.

List the matter on 19.07.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 2nd day of June, 2021

**MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT**